200 (2010) 9)

## **Declaration of Assets and Liabilities**

I, ABHINIT KUMAR son/daughter/wife of LATE ARUN KUMAR aged 39 years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT service and presently working as REPORTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: as on 31.01.2024  A. Details of movable assets (Assets in joint name indication the extent of joint ownership will also have to be given)						
Sr. No.	Description	Self	Spouse Name(S) RAJNI KUMARI	Dependant-1 KANAK KUMARI	Dependant- 2 Name	Dependant-3 Name
(i)	Cash	15000/-	5000/-	NIL-		
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 2,00,000/- Saving Account	SBI- 2,000 Saving Account	NIL-		
(iii)	Bonds, Debenture and Shares in companies	NIL-	NIL-	NIL-		with the control of t
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	NIL-	NIL-	NIL-		
(v)	Motor Vehicles (details of make, etc.)	1- Honda Scooter BR01EL3688 2- Maruti IGNIS Car BR01HM4983	NIL-	NIL-		
(vi)	Jewellery (give details of weight and value)	Gold-20 gm (1,05,000/-) Approx	Gold- 150 gm Silver-500 gm (7,10,000/-) Approx	NIL-		

Abhimit Kumar

(vii)	Other assets such as	NIL-	NIL-	NIL- ×	Philips 18
	values of claims /				
	interests				

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) RAJNI KUMARI	Dependant-1 KANAK KUMARI	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(iii)	Buildings (Commercial and		- 1			
	residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-				

Abhinit Kymar

(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-		-MIF.
	interest in property)			<b>.</b>	1	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31-01-2024
(a)	(i) Loans from Banks	SBI Car Loan- 6,00,000/-	5,89,895/-
	(ii) Loans from financial institutions	-NIL-	
	(iii) Government Dues:  (a) dues to departments dealing with government accommodațion	-NIL-	
	(b) dues to departments dealing with supply of water	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	Application of the state of the
	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	
	(f) Other dues, if any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2023-24 Total Tax- 106020/- Pan No- INKPK5845Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	
	(iv) Property Tax	-NIL-	

Abhinit Rymar

C. <u>Personal Deta</u>	<u>iil</u>	
GPF/CPF/PRAN No.	:-	110103782335
Gender	:- "	M (M/F)
Date of Birth	:- '	0 5 1 0 1 9 8 5 (DD/MM/YYYY)
Class/Group	:- [	B (A/B/C)
Cadre	:-	BIHAR VIDHAN SABHA, SECRETARIAT SERVICE
	l	Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar
•		ecretariat Service etc.)
Home District	:- [	BEGUSARAI, BIHAR
I hereby declare that		the above details are
true to the best of my	knowledge	and belief.
		Signature: Abhinit Kumar Name of Employee: ABHINIT KUMAR
Place: PATNA		Designation: REPORTER
Date 05-02-2024		Department: BIHAR VIDHAN SABHA, SERVICE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.